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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

29560-29660
No. _____/Genl./Circulation/West/THC/2026

08 JUN 2026
Dated, Delhi the _____

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 25881-25941/R.R (Criminal)/South/Saket/2026 dated 03.06.2026 along with its enclosure i.e. Annexure 'A' (Record of 258 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 21.05.2026 to 31.05.2026 for weeding out) bearing Diary No. 7107 dated 05.06.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 258 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 21.05.2026 to 31.05.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 258 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 21.05.2026 to 31.05.2026 for weeding out), for information and necessary compliance:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Harish Kumar)
District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.**

No. _____/R.R (Criminal)/South/Saket/2026
To,

Dated: _____

The Ld. Principal District & Sessions Judges,
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl.
Appeal No. 736/2008 (State NCT of Delhi Vs Tariiff Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 258 cases under section 138 NI Act for the year 2022 in Record Room (Criminal), South District, have been identified during the period w.e.f. 21.05.2026 to 31.05.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

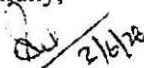
It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. rrst.ddc@ddc.nic.in within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will presumed that there no such Appeal, Revision or any other matter in respect to the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,


(Dr. Saurabh Kulshrestha)
District Judge-04/Officer In-Charge,
Record Rooms, South District,
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

141	CT Cases/30017/2019	DLST02-040916-2019	M/S CAPITAL TRUST LTD Vs MONIKA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10681
1421	CT Cases/30012/2019	DLST02-040936-2019	M/S CAPITAL TRUST LTD Vs AMIT KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10682
1422	CT Cases/2998/2019	DLST02-004715-2019	M/S CAPITAL TRUST LTD Vs USHA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	100	10683
1423	CT Cases/29763/2019	DLST02-041882-2019	M/S HERO FINCORP LTD Vs SUBHASH CHANDER	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	48	10684
1424	CT Cases/26443/2019	DLST02-037521-2019	M/S HERO FINCORP LTD Vs SHAHARYAR KHAN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	56	10685
1425	CT Cases/2655/2020	DLST02-002209-2020	LOANTAP CREDIT PRODUCTS PVT LTD Vs CHANDRAMOHAN REDDY MOPURI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10686
1426	CT Cases/5714/2020	DLST02-012135-2020	M/S COLORJET INDIA LTD Vs GAUTAM KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	142	10687
1427	CT Cases/29373/2019	DLST02-041625-2019	M/S HERO FINCORP LTD Vs KIRAN JASPAL SINGH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	54	10688
1428	CT Cases/2662/2020	DLST02-002213-2020	LOANTAP CREDIT PRODUCTS PVT LTD Vs AKASH GOYAL	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10689
1429	CT Cases/26696/2019	DLST02-037527-2019	M/S CAPITAL TRUST LTD Vs RAHMANI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10690
1430	CT Cases/29267/2019	DLST02-041271-2019	M/S HERO FINCORP LTD Vs ASHOK KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10691
1431	CT Cases/26711/2019	DLST02-037446-2019	M/S CAPITAL TRUST LTD Vs KRISHNA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10692
1432	CT Cases/2918/2019	DLST02-007657-2019	M/S CAPITAL TRUST LTD Vs RATAN LAL	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	78	10693
1433	CT Cases/39260/2019	DLST02-053752-2019	M/S HERO FINCORP LTD Vs KISHNKUMAR SORABJI THAKOR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10694
1434	CT Cases/23077/2019	DLST02-033579-2019	M/S HERO FINCORP LTD Vs ISRAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10695
1435	CT Cases/38809/2019	DLST02-053005-2019	M/S CAPITAL TRUST LTD Vs SUNITA DEVI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10696
1436	CT Cases/12775/2018	DLST02-026400-2018	M/S HERO FINCORP LTD Vs AMIT AJEET MALGAVE	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10697
1437	CT Cases/7957/2018	DLST02-017312-2018	M/S CAPITAL TRUST LTD Vs NAIN SINGH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	94	10698
1438	CT Cases/23083/2019	DLST02-033566-2019	M/S HERO FINCORP LTD Vs ASHRAF	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	50	10699
1439	CT Cases/23089/2019	DLST02-033534-2019	M/S HERO FINCORP LTD Vs MASOOD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	50	10700

1440	CT Cases/7951/2019	DLST02-007968-2019	M/S HERO FINCORP LTD Vs MALAY KUMAR SWAIN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	58	10701	
1441	CT Cases/38376/2019	DLST02-052842-2019	M/S CAPITAL TRUST LTD Vs KAMAL KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	82	10702	
1442	CT Cases/38358/2019	DLST02-052833-2019	M/S CAPITAL TRUST LTD Vs SHANKARLAL	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	82	10703	
1443	CT Cases/23007/2019	DLST02-033940-2019	M/S CAPITAL TRUST LTD Vs RAMBHULA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	80	10704	
1444	CT Cases/22955/2019	DLST02-033922-2019	M/S CAPITAL TRUST LTD Vs PREM CHAND	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	80	10705	
1445	CT Cases/22858/2019	DLST02-034011-2019	M/S CAPITAL TRUST LTD Vs PANKAJ CHAUDHARI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10706	
1446	CT Cases/4011/2019	DLST02-010998-2019	M/S HERO FINCORP LTD Vs ROHIT PANDEY	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10707	
1447	CT Cases/22838/2019	DLST02-033962-2019	M/S CAPITAL TRUST LTD Vs SOHIL	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10708	
1448	CT Cases/4015/2019	DLST02-010970-2019	M/S HERO FINCORP LTD Vs SHIV KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10709	
1449	CT Cases/38340/2019	DLST02-052777-2019	M/S CAPITAL TRUST LTD Vs DHARMRAJ TANWAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10710	
1450	CT Cases/2268/2019	DLST02-039587-2018	M/S CAPITAL TRUST LTD Vs SURESH KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	78	10711	
1451	CT Cases/24085/2019	DLST02-035521-2019	M/S CAPITAL TRUST LTD Vs BHUVENDRA KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10712	
1452	CT Cases/462351/2016	DLST02-001010-2016	MS CAPITAL TRUST LIMITED Vs JAMEEL HUSSAIN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	108	10713	
1453	CT Cases/24090/2019	DLST02-035522-2019	M/S CAPITAL TRUST LTD Vs SONA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10714	
1454	CT Cases/24095/2019	DLST02-035496-2019	M/S CAPITAL TRUST LTD Vs AYOOB	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10715	
1455	CT Cases/26880/2019	DLST02-037126-2019	M/S CAPITAL TRUST LTD Vs NIRPATI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	92	10716	
1456	CT Cases/462554/2016	DLST02-001215-2016	MS CAPITAL TRUST LIMITED Vs BINU KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	100	10717	
1457	CT Cases/462557/2016	DLST02-001218-2016	MS CAPITAL TRUST LIMITED Vs HARGOVIND SINGH ARYA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	106	10718	
1458	CT Cases/24105/2019	DLST02-035527-2019	M/S CAPITAL TRUST LTD Vs DATAR KANWAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10719	
1459	CT Cases/24107/2019	DLST02-035528-2019	M/S CAPITAL TRUST LTD Vs SONU KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10720	

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1460	CT Cases/24109/2019	DLST02-035529-2019	M/S CAPITAL TRUST LTD Vs IRSHAD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10721
1461	CT Cases/24115/2019	DLST02-035532-2019	M/S CAPITAL TRUST LTD Vs SURESH KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10722
1462	CT Cases/24119/2019	DLST02-035531-2019	M/S CAPITAL TRUST LTD Vs NIGHAT	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10723
1463	CT Cases/24127/2019	DLST02-035539-2019	M/S CAPITAL TRUST LTD Vs SURENDER	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10724
1464	CT Cases/24128/2019	DLST02-035537-2019	M/S CAPITAL TRUST LTD Vs TARBO	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10725
1465	CT Cases/24524/2019	DLST02-036017-2019	M/S HERO FINCORP LTD Vs SONVEER SINGH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	56	10726
1466	CT Cases/24717/2019	DLST02-036581-2019	M/S CAPITAL TRUST LTD Vs SHAMIM AHMAD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10727
1467	CT Cases/25251/2019	DLST02-036793-2019	M/S CAPITAL TRUST LTD Vs JUBAIDA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10728
1468	CT Cases/25254/2019	DLST02-036839-2019	M/S CAPITAL TRUST LTD Vs ASHU MOHAMMAD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10729
1469	CT Cases/468828/2016	DLST02-003237-2015	MS CAPITAL TRUST LIMITED Vs RAM PRAKASH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	134	10730
1470	CT Cases/1774/2019	DLST02-002348-2019	M/S CAPITAL TRUST LTD Vs SAMEER	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	78	10731
1471	CT Cases/1764/2020	DLST02-000493-2020	M/S HERO FINCORP LTD Vs SHAKTI VERMA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	54	10732
1472	CT Cases/17535/2018	DLST02-034954-2018	M/S CAPITAL TRUST LTD Vs ABDUL HAKIM	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	86	10733
1473	CT Cases/7335/2017	DLST02-006861-2017	M/S CAPITAL TRUST LTD Vs SHYAMSUNDAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	120	10734
1474	CT Cases/25276/2019	DLST02-036829-2019	M/S CAPITAL TRUST LTD Vs MOHAMMAD HANEEF	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10735
1475	CT Cases/7061/2017	DLST02-000240-2017	M/S CAPITAL TRUST LTD Vs SHYAM MOHAN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	98	10736
1476	CT Cases/17293/2018	DLST02-034677-2018	M/S CAPITAL TRUST LTD Vs MOHD BILAL	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	92	10737
1477	CT Cases/34303/2019	DLST02-047647-2019	M/S HERO FINCORP LTD Vs BALOCH AKBARKHAN BACHLKHAN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10738
1478	CT Cases/25328/2019	DLST02-036660-2019	M/S CAPITAL TRUST LTD Vs IMRAN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10739
1479	CT Cases/25345/2019	DLST02-036603-2019	M/S CAPITAL TRUST LTD Vs RUBINA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10740

1480	CT Cases/34261/2019	DLST02-048533-2019	M/S HERO FINCORP LTD Vs CHOPADA NARANBHAI DHUNDHABHAI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10741
1481	CT Cases/16919/2018	DLST02-033543-2018	M/S CAPITAL TRUST LTD Vs NAUSHAD AHMED	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	78	10742
1482	CT Cases/16862/2019	DLST02-028716-2019	CARS24 SERVICES PVT LTD Vs ASHA'S NEXA PRE OWNED CARS	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	84	10743
1483	CT Cases/34232/2019	DLST02-047622-2019	M/S HERO FINCORP LTD Vs SOLANKI KESHUBHAI RAMABHAI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10744
1484	CT Cases/4159/2017	DLST02-000524-2017	M/S CAPITAL TRUST LTD Vs VIPIN KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	100	10745
1485	CT Cases/472731/2016	DLST02-007100-2016	M/S CAPITAL TRUST LTD Vs ANITA DEVI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	100	10746
1486	CT Cases/25471/2019	DLST02-036895-2019	M/S CAPITAL TRUST LTD Vs RANI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10747
1487	CT Cases/34014/2019	DLST02-048379-2019	M/S HERO FINCORP LTD Vs JAYANTIBHAI MOBATABHAI THAKOR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10748
1488	CT Cases/473539/2016	DLST02-008202-2016	M/S CAPITAL TRUST LTD Vs MUMATAJ AHAMAD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	98	10749
1489	CT Cases/16796/2018	DLST02-033362-2018	M/S CAPITAL TRUST LTD Vs BALVEER	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	82	10750
1490	CT Cases/473775/2016	DLST02-008623-2016	M/S CAPITAL TRUST LTD Vs ROORE KHAN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	96	10751
1491	CT Cases/11269/2017	DLST02-021644-2017	M/S HERO FINCORP LTD Vs MINSHAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	82	10752
1492	CT Cases/11247/2017	DLST02-021620-2017	M/S HERO FINCORP LTD Vs JITENDRASINGHSOLANKI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	84	10753
1493	CT Cases/474287/2016	DLST02-009396-2016	M/S CAPITAL TRUST LTD Vs MOHD ASIF	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	102	10754
1494	CT Cases/16791/2018	DLST02-033332-2018	M/S CAPITAL TRUST LTD Vs MUSTAFA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	90	10755
1495	CT Cases/25502/2019	DLST02-036879-2019	M/S CAPITAL TRUST LTD Vs REAJESH KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10756
1496	CT Cases/16781/2018	DLST02-033348-2018	M/S CAPITAL TRUST LTD Vs NASRIN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	82	10757
1497	CT Cases/1669/2019	DLST02-002744-2019	M/S HERO FINCORP LTD Vs NUTHAKKI KUTUNBAA RAO	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10758
1498	CT Cases/3376/2019	DLST02-006263-2019	M/S CAPITAL TRUST LTD Vs JAGDISH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10759
1499	CT Cases/11245/2017	DLST02-021623-2017	M/S HERO FINCORP LTD Vs VINOD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	82	10760

remarks

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1500	CT Cases/16221/2018	DLST02-031486-2018	M/S CAPITAL TRUST LTD Vs HARPRIET SINGH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	88	10761
1501	CT Cases/25561/2019	DLST02-036944-2019	M/S CAPITAL TRUST LTD Vs BAIWALI SINGH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10762
1502	CT Cases/25571/2019	DLST02-036944-2019	M/S CAPITAL TRUST LTD Vs SURESH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10763
1503	CT Cases/25573/2019	DLST02-036944-2019	M/S CAPITAL TRUST LTD Vs ANIL KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10764
1504	CT Cases/25611/2019	DLST02-036944-2019	M/S CAPITAL TRUST LTD Vs SITARA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10765
1505	CT Cases/11179/2017	DLST02-020240-2017	M/S CAPITAL TRUST LTD Vs MANOJ KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	88	10766
1506	CT Cases/475471/2016	DLST02-010984-2016	LOKESH KUMAR SOMI Vs MALTI DEVI	24-08-2022	NOT CONSIGNED	3 to	244	10767
1507	CT Cases/32746/2019	DLST02-045905-2019	M/S HERO FINCORP LTD Vs MUKESH KHERABHAI VINZUDA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	48	10768
1508	CT Cases/475551/2016	DLST02-011069-2016	M/S HERO FINCORP LTD Vs PRIYESHTIWARI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	84	10769
1509	CT Cases/1568/2020	DLST02-064929-2019	M/S HERO FINCORP LTD Vs MERU KESHU ODEDARA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	50	10770
1510	CT Cases/32478/2019	DLST02-045728-2019	M/S HERO FINCORP LTD Vs RATHIOD DASHRATHJI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	52	10771
1511	CT Cases/1545/2020	DLST02-065147-2019	M/S HERO FINCORP LTD Vs BHUPENDRA NAGAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	48	10772
1512	CT Cases/1539/2020	DLST02-065152-2019	M/S HERO FINCORP LTD Vs THAKOR DILIPKUMAR KUNVARJI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	46	10773
1513	CT Cases/32295/2019	DLST02-045586-2019	M/S HERO FINCORP LTD Vs RATIYA BHARATBHAI	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	48	10774
1514	CT Cases/25620/2019	DLST02-036969-2019	M/S CAPITAL TRUST LTD Vs SAGAN SINGH	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10775
1515	CT Cases/1488/2020	DLST02-064656-2019	M/S HERO FINCORP LTD Vs DHANANJAY BALASAHEB TELE	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	62	10776
1516	CT Cases/1486/2020	DLST02-065112-2019	M/S HERO FINCORP LTD Vs AVIXIT NEHRA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	46	10777
1517	CT Cases/26882/2017	DLST02-027321-2017	M/S CAPITAL TRUST LTD Vs MURSALIN	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	100	10778
1518	CT Cases/27082/2019	DLST02-037299-2019	M/S HERO FINCORP LTD Vs TAUSEEF AHMAD	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	50	10779
1519	CT Cases/14314/2018	DLST02-029193-2018	M/S HERO FINCORP LTD Vs KIRAN DADASAHEB WAGHCHORE	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	62	10780
1520	CT Cases/321/2019	DLST02-036996-2018	M/S CAPITAL TRUST LTD Vs YUSUF	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	62	10781

1521	CT Cases/25622/2019	DLST02-036967-2019	M/S CAPITAL TRUST LTD Vs KADIR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10782
1522	CT Cases/25623/2019	DLST02-036966-2019	M/S CAPITAL TRUST LTD Vs NISHA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10783
1523	CT Cases/25627/2019	DLST02-036962-2019	M/S CAPITAL TRUST LTD Vs ANSHU	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10784
1524	CT Cases/25633/2019	DLST02-036954-2019	M/S CAPITAL TRUST LTD Vs SHYAM KUMAR	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10785
1525	CT Cases/25638/2019	DLST02-036988-2019	M/S CAPITAL TRUST LTD Vs TASHAM	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	72	10786
1526	CT Cases/25644/2019	DLST02-036993-2019	M/S CAPITAL TRUST LTD Vs SURENDRA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10787
1527	CT Cases/27455/2019	DLST02-038046-2019	M/S CAPITAL TRUST LTD Vs RAJVEER	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10788
1528	CT Cases/27543/2019	DLST02-037954-2019	M/S CAPITAL TRUST LTD Vs SONIYA	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10789
1529	CT Cases/28609/2019	DLST02-039056-2019	M/S CAPITAL TRUST LTD Vs KHALID	24-08-2022	COMPOUNDED IN LOK ADALAT	3 to	92	10790
1530	CT Cases/3215/2020	DLST02-003523-2020	M/S HERO FINCORP LTD Vs M/S THARUN AGENCY AND ORS	26-08-2022	COMPOUNDED	3 to	248	10791
1531	CT Cases/3220/2020	DLST02-003522-2020	M/S HERO FINCORP LTD Vs M/S MAGHENDRA TRADING AND ORS	26-08-2022	COMPOUNDED	3 to	254	10792
1532	CT Cases/3828/2019	DLST02-008111-2019	M/S LOTUS SREE FILCO PVT LTD Vs L ASHOK KUMAR	27-08-2022	DISMISSED IN DEFAULT	3 to	68	10793
1533	CT Cases/3822/2019	DLST02-008343-2019	M/S LOTUS SREE FILCO PVT LTD Vs DEEPAK KUMAR TIWARY	27-08-2022	DISMISSED IN DEFAULT	3 to	60	10794
1534	CT Cases/3825/2019	DLST02-008108-2019	M/S LOTUS SREE FILCO PVT LTD Vs PRAWIN KUMAR SHARMA	27-08-2022	DISMISSED IN DEFAULT	3 to	64	10795
1535	CT Cases/3814/2019	DLST02-008129-2019	M/S LOTUS SREE FILCO PVT LTD Vs RAHUL AGGARWAL	27-08-2022	DISMISSED IN DEFAULT	3 to	64	10796
1536	CT Cases/3820/2019	DLST02-008130-2019	M/S LOTUS SREE FILCO PVT LTD Vs VALLI RAJA M PUSHPA	27-08-2022	DISMISSED IN DEFAULT	3 to	66	10797
1537	CT Cases/3833/2019	DLST02-008115-2019	M/S LOTUS SREE FILCO PVT LTD Vs ASHOK SINGH RAJPUROHIT	27-08-2022	DISMISSED IN DEFAULT	3 to	66	10798
1538	CT Cases/3815/2019	DLST02-008128-2019	M/S LOTUS SREE FILCO PVT LTD Vs LINCY VICTORIYA	27-08-2022	DISMISSED IN DEFAULT	3 to	68	10799
1539	CT Cases/3816/2019	DLST02-008127-2019	M/S LOTUS SREE FILCO PVT LTD Vs NANASAHEB N DHAVANE	27-08-2022	DISMISSED IN DEFAULT	3 to	66	10800
1540	CT Cases/3813/2019	DLST02-008120-2019	M/S LOTUS SREE FILCO PVT LTD Vs GAUTAMI SAWHNEY	27-08-2022	DISMISSED IN DEFAULT	3 to	68	10801
1541	CT Cases/3835/2019	DLST02-008116-2019	M/S LOTUS SREE FILCO PVT LTD Vs MUNAKALA PRASAD	27-08-2022	DISMISSED IN DEFAULT	3 to	60	10802

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1542	CT Cases/3838/2019	DLST02-008124-2019	M/S LOTUS SREE FILCO PVT LTD Vs MOHAN DAGADU KADAM	27-08-2022	DISMISSED IN DEFAULT	3 to	68	✓	10803
1543	CT Cases/3830/2019	DLST02-008113-2019	M/S LOTUS SREE FILCO PVT LTD Vs VIRESH K LAMANI	27-08-2022	DISMISSED IN DEFAULT	3 to	68	✓	10804
1544	CT Cases/3840/2019	DLST02-008123-2019	M/S LOTUS SREE FILCO PVT LTD Vs LEOALLWYN SAVARIMUTHU	27-08-2022	DISMISSED IN DEFAULT	3 to	64	✓	10805
1545	CT Cases/3817/2019	DLST02-008126-2019	M/S LOTUS SREE FILCO PVT LTD Vs NAMALA RAJKUMAR	27-08-2022	DISMISSED IN DEFAULT	3 to	62	✓	10806
1546	CT Cases/3831/2019	DLST02-008114-2019	M/S LOTUS SREE FILCO PVT LTD Vs SANDEEP P MAKWANA	27-08-2022	DISMISSED IN DEFAULT	3 to	70	✓	10807
1547	CT Cases/3819/2019	DLST02-008125-2019	M/S LOTUS SREE FILCO PVT LTD Vs YOESH KASHINATH JOSHI	27-08-2022	DISMISSED IN DEFAULT	3 to	68	✓	10808
1548	CT Cases/3824/2019	DLST02-008106-2019	M/S LOTUS SREE FILCO PVT LTD Vs SARFARAZ MOHD ANSARI	27-08-2022	DISMISSED IN DEFAULT	3 to	66	✓	10809
1549	CT Cases/3845/2019	DLST02-008121-2019	M/S LOTUS SREE FILCO PVT LTD Vs SATISH KUMAR GHOSH	27-08-2022	DISMISSED IN DEFAULT	3 to	66	✓	10810
1550	CT Cases/3827/2019	DLST02-008109-2019	M/S LOTUS SREE FILCO PVT LTD Vs MANJEET SINGH	27-08-2022	DISMISSED IN DEFAULT	3 to	68	✓	10811
1551	CT Cases/3842/2019	DLST02-008122-2019	M/S LOTUS SREE FILCO PVT LTD Vs ARVIND KUMAR	27-08-2022	DISMISSED IN DEFAULT	3 to	74	✓	10812
1552	CT Cases/3823/2019	DLST02-008101-2019	M/S LOTUS SREE FILCO PVT LTD Vs SAGAR KOTAKE	27-08-2022	DISMISSED IN DEFAULT	3 to	68	✓	10813
1553	CT Cases/46532/2019	DLST02-062632-2019	M/S HERO FINCORP LTD Vs GORAKSHNATH DIPA	29-08-2022	DISMISSED IN DEFAULT	3 to	54	✓	10814
1554	CT Cases/30645/2019	DLST02-043596-2019	MOHD FATEH ALAM Vs SAMIN	29-08-2022	DISMISSED IN DEFAULT	3 to	104	✓	10815
1555	CT Cases/46542/2019	DLST02-062637-2019	M/S HERO FINCORP LTD Vs SATISH UTTAM KAMBLE	29-08-2022	DISMISSED IN DEFAULT	3 to	54	✓	10816
1556	CT Cases/46547/2019	DLST02-062641-2019	M/S HERO FINCORP LTD Vs RAVIKANT NARAYAN	29-08-2022	DISMISSED IN DEFAULT	3 to	54	✓	10817
1557	CT Cases/46548/2019	DLST02-062644-2019	M/S HERO FINCORP LTD Vs DHANRAJ KISANLAL	29-08-2022	DISMISSED IN DEFAULT	3 to	54	✓	10818
1558	CT Cases/46550/2019	DLST02-062648-2019	M/S HERO FINCORP LTD Vs MAHESH MADHAV	29-08-2022	DISMISSED IN DEFAULT	3 to	50	✓	10819
1559	CT Cases/46552/2019	DLST02-062651-2019	M/S HERO FINCORP LTD Vs ADITYA VIJAY	29-08-2022	DISMISSED IN DEFAULT	3 to	54	✓	10820
1560	CT Cases/46553/2019	DLST02-062660-2019	M/S HERO FINCORP LTD Vs MANI NAYAR	29-08-2022	DISMISSED IN DEFAULT	3 to	50	✓	10821
1561	CT Cases/46554/2019	DLST02-062654-2019	M/S HERO FINCORP LTD Vs PRAVIN SHRIRANG	29-08-2022	DISMISSED IN DEFAULT	3 to	54	✓	10822
1562	CT Cases/46556/2019	DLST02-062657-2019	M/S HERO FINCORP LTD Vs FAND ANNASHEB	29-08-2022	DISMISSED IN DEFAULT	3 to	50	✓	10823

1563	CT Cases/46558/2019	DLST02-062595-2019	M/S HERO FINCORP LTD Vs MADHURI RAJIV	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10824
1564	CT Cases/46560/2019	DLST02-062659-2019	M/S HERO FINCORP LTD Vs SWAPNIL UTTAM	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10825
1565	CT Cases/46562/2019	DLST02-062592-2019	M/S HERO FINCORP LTD Vs SANGRAM PRABHKAR	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10826
1566	CT Cases/46564/2019	DLST02-062598-2019	M/S HERO FINCORP LTD Vs VICKY JOSHI	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10827
1567	CT Cases/46566/2019	DLST02-062602-2019	M/S HERO FINCORP LTD Vs BALASAHEB JAIRAM	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10828
1568	CT Cases/46567/2019	DLST02-062606-2019	M/S HERO FINCORP LTD Vs NITESH SHRIDHAR	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10829
1569	CT Cases/46568/2019	DLST02-062610-2019	M/S HERO FINCORP LTD Vs RAMCHANDERA CHANDARAKANT	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10830
1570	CT Cases/46569/2019	DLST02-062614-2019	M/S HERO FINCORP LTD Vs RAKESH MOTILAL TIWARI	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10831
1571	CT Cases/46571/2019	DLST02-062617-2019	M/S HERO FINCORP LTD Vs SHAIKH AHMED	29-08-2022	DISMISSED IN DEFAULT	3 to	50	10832
1572	CT Cases/46573/2019	DLST02-062620-2019	M/S HERO FINCORP LTD Vs AVINASH SUDAM	29-08-2022	DISMISSED IN DEFAULT	3 to	54	10833
1573	CT Cases/46574/2019	DLST02-062625-2019	M/S HERO FINCORP LTD Vs PRASHANT BHIMRAO	29-08-2022	DISMISSED IN DEFAULT	3 to	54	10834
1574	CT Cases/46575/2019	DLST02-062627-2019	M/S HERO FINCORP LTD Vs SUDHIR RAGHUNATH	29-08-2022	DISMISSED IN DEFAULT	3 to	54	10835
1575	CT Cases/5215/2020	DLST02-009729-2020	M/S HERO FINCORP LTD Vs RAKESH KUMAR	31-08-2022	DISMISSED IN DEFAULT	3 to	52	10836
1576	CT Cases/2589/2020	DLST02-002072-2020	YOGESH Vs GARVIT INNOVATIVE PROMOTERS LIMITED AND ORS	31-08-2022	DISMISSED IN DEFAULT	3 to	106	10837
1577	CT Cases/3836/2020	DLST02-004604-2020	M/S HERO FINCORP LTD Vs RAMESH KUMAR	31-08-2022	DISMISSED AS WITHDRAWN	3 to	74	10838
1578	CT Cases/4624/2020	DLST02-006973-2020	MAHENDRA KUMAR GIRI Vs CRS CHIT FUND INDIA PVT LTD AND ORS	31-08-2022	DISMISSED IN DEFAULT	3 to	122	10839
1579	CT Cases/24082/2019	DLST02-035523-2019	M/S CAPITAL TRUST LTD Vs PARVI	01-09-2022	DISMISSED AS WITHDRAWN	3 to	78	10840
1580	CT Cases/24121/2019	DLST02-035533-2019	M/S CAPITAL TRUST LTD Vs SHAMSHAD	01-09-2022	DISMISSED AS WITHDRAWN	3 to	64	10841
1581	CT Cases/28799/2019	DLST02-040218-2019	M/S CAPITAL TRUST LTD Vs BACHAN	01-09-2022	DISMISSED AS WITHDRAWN	3 to	68	10842
1582	CT Cases/471528/2016	DLST02-004449-2016	MS HERO FINCORP LTD Vs SAMIJIRBHAI DEEVAN	01-09-2022	DISMISSED AS WITHDRAWN	3 to	90	10843
1583	CT Cases/3386/2018	DLST02-008484-2018	M/S HERO FINCORP LTD Vs PATIL RAMAKANT H	01-09-2022	DISMISSED AS WITHDRAWN	3 to	72	10844

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1584	CT Cases/462114/2016	DLST02-000771-2016	MS HERO FINCORP LTD Vs HONNAIAH B H	01-09-2022	DISMISSED AS WITHDRAWN	3 to	90	10845
1585	CT Cases/5384/2020	DLST02-010880-2020	PARIVARTAN CO-OPERATIVE URBAN THRIFT AND ORS Vs SANTOSH KUMAR SHAH ✓	01-09-2022	COMPOUNDED	3 to	128 (P)	10846
1586	CT Cases/461227/2016	DLST02-000047-2016	MS HERO FINCORP LTD Vs MOHAMMED YOUSUF ✓	01-09-2022	DISMISSED AS WITHDRAWN	3 to	92	10847
1587	CT Cases/470996/2016	DLST02-003729-2016	MS HERO FINCORP LTD Vs AJAY KANDARA ✓	01-09-2022	DISMISSED AS WITHDRAWN	3 to	92	10848
1588	CT Cases/5666/2018	DLST02-010377-2018	M/S HERO FINCORP LTD Vs SURESH KANDASWAMY ✓	01-09-2022	DISMISSED AS WITHDRAWN	3 to	74	10849
1589	CT Cases/473079/2016	DLST02-007466-2016	M/S HERO FINCORP LTD Vs BHATTI IMRAN ✓	01-09-2022	DISMISSED AS WITHDRAWN	3 to	102	10850
1590	CT Cases/670/2019	DLST02-002287-2019	M/S RBL BANK LTD Vs PUNEET NAYAR ✓	02-09-2022	COMPOUNDED	3 to	62	10851
1591	CT Cases/20151/2019	DLST02-031696-2019	EPIOMONEY PRIVATE LIMITED Vs M/S FUTURE BEYOND AND ANR ✓	02-09-2022	DISMISSED IN DEFAULT	3 to	162	10852
1592	CT Cases/3838/2020	DLST02-004697-2020	CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED Vs M/S ARBL ENTERPRISES ✓	02-09-2022	COMPOUNDED	3 to	210	10853
1593	CT Cases/20152/2019	DLST02-031704-2019	EPIOMONEY PRIVATE LIMITED Vs M/S PRAGATHI ENTERPRISES AND ANR ✓	02-09-2022	DISMISSED IN DEFAULT	3 to	162	10854
1594	CT Cases/471933/2016	DLST02-004886-2015	SUNDER SINGH Vs CLINTON SAIO ✓	03-09-2022	PO CONSIGNED	3 to	246 (P)	10855
1595	CT Cases/3524/2020	DLST02-003827-2020	M/S HERO FINCORP LTD Vs M/S SAI FAST FOOD CORNER AND ORS ✓	03-09-2022	COMPOUNDED	3 to	226	10856
1596	CT Cases/988/2019	DLST02-003163-2019	M/S AARON HELMETS PVT LTD Vs SAURABH GUPTA ✓	03-09-2022	DISMISSED IN DEFAULT	3 to	129	10857
1597	CT Cases/473298/2016	DLST02-007815-2016	M/S HERO FINCORP LTD Vs VIPULBHAI PRANASHANKARBHAI PANDYA ✓	03-09-2022	DISMISSED AS WITHDRAWN	3 to	82	10858
1598	CT Cases/473795/2016	DLST02-008683-2016	SUNDER SINGH Vs SANJIV KHANNA ✓	03-09-2022	PO CONSIGNED	3 to	166 (P)	10859
1599	CT Cases/474179/2016	DLST02-009241-2016	M/S HERO FINCORP LTD Vs DHANSUKHBHAI VALLABHBHAI DHAMELIYA ✓	03-09-2022	DISMISSED AS WITHDRAWN	3 to	78	10860
1600	CT Cases/27302/2019	DLST02-038991-2019	VAVE INDIA ENERGY SOLUTIONS PRIVATE LIMITED Vs ANUKUL CHANDRA YADAV ✓	05-09-2022	COMPOUNDED	3 to	118	10861
1601	CT Cases/2428/2020	DLST02-001709-2020	EQUITAS SMALL FINANCE BANK LTD Vs GANPAT LAL ✓	05-09-2022	COMPOUNDED	3 to	106	10862
1602	CT Cases/31492/2019	DLST02-044725-2019	EQUITAS SMALL FINANCE BANK LTD Vs JASBIR CREATION AND ORS ✓	06-09-2022	DISMISSED IN DEFAULT	3 to	138	10863

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1603	CT Cases/4015/2020	DLST02-005178-2020	CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED Vs SHREE JEE ASSOCIATES	06-09-2022	COMPOUNDED	3 to	188	10863	
1604	CT Cases/13031/2019	DLST02-021443-2019	M/S NTL LEMNIA INDIA PVT LTD Vs M/S AKASHDEEP AGENCY AND ORS	06-09-2022	COMPOUNDED	3 to	214	10865	
1605	CT Cases/34200/2019	DLST02-048504-2019	DEV RAJ Vs KATYANI IMAGES PVT LTD AND ORS	08-09-2022	COMPOUNDED	3 to	199	10866	10866
1606	CT Cases/3547/2020	DLST02-003886-2020	ANKUR TRADE LINKS (P) LTD Vs AMIT CHAUHAN	08-09-2022	COMPOUNDED	3 to	88	10867	
1607	CT Cases/42662/2019	DLST02-058336-2019	EQUITABLE RETAIL ADVANTAGE PVT LTD Vs BASANT LAL BALMIKI	21-09-2022	ABATED	3 to	106	10868	
1608	CT Cases/35401/2019	DLST02-049868-2019	KESHAV KUMAR SAXENA Vs SURJEET RANA	12-09-2022	DISMISSED IN DEFAULT	3 to	80	10869	
1609	CT Cases/14106/2018	DLST02-028810-2018	M/S NPR FINANCE LIMITED Vs AMIT SHARMA	13-09-2022	DISMISSED IN DEFAULT	3 to	118	10870	
1610	CT Cases/20154/2019	DLST02-031588-2019	SUSHMA AGRAWAL Vs ANKUR SHARMA AND ORS	13-09-2022	COMPOUNDED	3 to	236	10871	
1611	CT Cases/14099/2018	DLST02-028814-2018	M/S NPR FINANCE LIMITED Vs JAGAT SINGH	13-09-2022	DISMISSED IN DEFAULT	3 to	144	10872	
1612	CT Cases/3601/2020	DLST02-004212-2020	SHRI BRAJESH KUMAR Vs VIKASH BANSAL	14-09-2022	COMPOUNDED	3 to	110	10873	
1613	CT Cases/18017/2018	DLST02-039424-2018	PRAKASH JHA Vs SHAGUN KUMAR TIWARI	15-09-2022	COMPOUNDED	3 to	160	10874	
1614	CT Cases/3737/2019	DLST02-010138-2019	SMALL FARMERS AGRI BUSINESS CONSORTIUM(SFAC) Vs MS/ SATYAM SHEETGRAH PVT LTD	16-09-2022	COMPOUNDED	3 to	130	10875	
1615	CT Cases/4383/2020	DLST02-006416-2020	M/S HERO FINCORP LTD Vs M/S SANGANI INDUSTRIES AND ORS	17-09-2022	COMPOUNDED	3 to	154	10876	
1616	CT Cases/4385/2020	DLST02-006412-2020	M/S HERO FINCORP LTD Vs M/S AFJA ENTERPRISES PVT LTD AND ORS	17-09-2022	COMPOUNDED	3 to	184	10877	
1617	CT Cases/23091/2019	DLST02-033529-2019	M/S HERO FINCORP LTD Vs OMPAAL	19-09-2022	COMPOUNDED	3 to	42	10878	
1618	CT Cases/23090/2019	DLST02-033531-2019	M/S HERO FINCORP LTD Vs ASIF	19-09-2022	DISMISSED AS WITHDRAWN	3 to	42	10879	
1619	CT Cases/23078/2019	DLST02-033577-2019	M/S HERO FINCORP LTD Vs MUKESH KUMAR	19-09-2022	DISMISSED AS WITHDRAWN	3 to	42	10880	
1620	CT Cases/27270/2019	DLST02-038343-2019	M/S HERO FINCORP LTD Vs ARVIND KUMAR	19-09-2022	ABATED	3 to	52	10881	
1621	CT Cases/4723/2020	DLST02-008453-2020	OXYZO FINANCIAL SERVICES PRIVATE LIMITED Vs M/ S SUPREME AUTOCOMP INDIA PRIVATE LIMITED AND ORS	27-09-2022	COMPOUNDED	3 to	142	10882	
1622	CT Cases/41708/2019	DLST02-057085-2019	USHA DEVI Vs SOMA MANNA	27-09-2022	COMPOUNDED	3 to	116	10883	

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1623	CT Cases/26824/2019	DLST02-037406-2019	M/S CAPITAL TRUST LTD Vs RAPHAKAT	27-09-2022	DISMISSED AS WITHDRAWN	3 to	70	10884
1624	CT Cases/4722/2020	DLST02-008454-2020	OXYZO FINANCIAL SERVICES PRIVATE LIMITED Vs M/S SUPREME AUTOCOMP INDIA PRIVATE LIMITED AND ORS	27-09-2022	COMPOUNDED	3 to	152	10885
1625	CT Cases/4445/2020	DLST02-006779-2020	RAJ KUMAR PASWAN Vs CHANDA VERMA	30-09-2022	COMPOUNDED	3 to	104	10886
1626	CT Cases/26842/2019	DLST02-037464-2019	M/S CAPITAL TRUST LTD Vs SHAJID	27-09-2022	DISMISSED AS WITHDRAWN	3 to	72	10887
1627	CT Cases/469278/2016	DLST02-003595-2015	MS CAPITAL TRUST LIMITED Vs SATVEER	05-09-2022	DISMISSED IN DEFAULT	3 to	120	10888
1628	CT Cases/17444/2018	DLST02-034907-2018	M/S CAPITAL TRUST LTD Vs VED VEER SINGH	05-09-2022	DISMISSED IN DEFAULT	3 to	74	10889
1629	CT Cases/17450/2018	DLST02-034879-2018	M/S CAPITAL TRUST LTD Vs SUSHEEL	05-09-2022	DISMISSED IN DEFAULT	3 to	76	10890
1630	CT Cases/17453/2018	DLST02-034874-2018	M/S CAPITAL TRUST LTD Vs MOHAMMAD MIYAN	05-09-2022	DISMISSED IN DEFAULT	3 to	78	10891
1631	CT Cases/17468/2018	DLST02-034925-2018	M/S CAPITAL TRUST LTD Vs SHAINAJ BEE	05-09-2022	DISMISSED IN DEFAULT	3 to	78	10892
1632	CT Cases/11/2019	DLST02-036411-2018	M/S CAPITAL TRUST LTD Vs SUNDRAPAL	05-09-2022	DISMISSED IN DEFAULT	3 to	72	10893
1633	CT Cases/70/2019	DLST02-036406-2018	M/S CAPITAL TRUST LTD Vs MEERA	05-09-2022	DISMISSED IN DEFAULT	3 to	70	10894
1634	CT Cases/74/2019	DLST02-036404-2018	M/S CAPITAL TRUST LTD Vs NETRAPAL	05-09-2022	DISMISSED IN DEFAULT	3 to	78	10895
1635	CT Cases/76/2019	DLST02-036403-2018	M/S CAPITAL TRUST LTD Vs ARUN KUMAR CHAUHAN	05-09-2022	DISMISSED IN DEFAULT	3 to	74	10896
1636	CT Cases/78/2019	DLST02-036402-2018	M/S CAPITAL TRUST LTD Vs KHALIL	05-09-2022	DISMISSED IN DEFAULT	3 to	74	10897
1637	CT Cases/80/2019	DLST02-036401-2018	M/S CAPITAL TRUST LTD Vs ANIL	05-09-2022	DISMISSED IN DEFAULT	3 to	74	10898
1638	CT Cases/90/2019	DLST02-036409-2018	M/S CAPITAL TRUST LTD Vs MUNIM	05-09-2022	DISMISSED IN DEFAULT	3 to	78	10899
1639	CT Cases/92/2019	DLST02-036408-2018	M/S CAPITAL TRUST LTD Vs NITA	05-09-2022	DISMISSED IN DEFAULT	3 to	74	10900
1640	CT Cases/4794/2020	DLST02-008550-2020	EQUITAS SMALL FINANCE BANK LTD Vs OM PRAKASH	01-10-2022	COMPOUNDED	3 to	76	10901
1641	CT Cases/4590/2020	DLST02-008156-2020	NAVEEN SOOD Vs M/S PARASAVANTH DEVELOPERS LTD AND ORS	06-10-2022	COMPOUNDED	3 to	216	10902
1642	CT Cases/4914/2020	DLST02-009068-2020	EMU LINES PVT LTD Vs JMK FREIGHT SOLUTIONS PRIVATE LIMITED AND ORS	06-10-2022	COMPOUNDED	3 to	360	10903
1643	CT Cases/24193/2019	DLST02-036308-2019	M/S RBL BANK LTD. Vs HAPPY ACOUSTICS PVT LTD	18-10-2022	DISMISSED AS WITHDRAWN	3 to	72	10904

1644	CT Cases/24202/2019	DLST02-036312-2019	M/S RBL BANK LTD Vs PRADEEP AGGARWAL AND ORS	18-10-2022	DISMISSED AS WITHDRAWN	3 to	64	10905
1645	CT Cases/24240/2019	DLST02-036350-2019	M/S RBL BANK LTD Vs SANJEEV VIJAN	18-10-2022	DISMISSED AS WITHDRAWN	3 to	62	10906
1646	CT Cases/24246/2019	DLST02-036349-2019	M/S RBL BANK LTD Vs TRAVEL CAFE AND ORS	18-10-2022	DISMISSED AS WITHDRAWN	3 to	70	10907
1647	CT Cases/35102/2019	DLST02-049297-2019	M/S HERO FINCORP LTD Vs ASHOK KUMAR NAGRE	31-10-2022	ABATED	3 to	48	10908
1648	CT Cases/23139/2019	DLST02-034796-2019	JITENDER KUMAR GUPTA Vs PAWAN KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	158	10909
1649	CT Cases/23249/2019	DLST02-034969-2019	M/S CAPITAL TRUST LTD Vs MUKESH SINGH	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10910
1650	CT Cases/23253/2019	DLST02-034948-2019	M/S CAPITAL TRUST LTD Vs OM PRAKASH	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10911
1651	CT Cases/23274/2019	DLST02-034943-2019	M/S CAPITAL TRUST LTD Vs BHOOREE SINGH	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10912
1652	CT Cases/23294/2019	DLST02-034932-2019	M/S CAPITAL TRUST LTD Vs GOPIRAM	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10913
1653	CT Cases/23303/2019	DLST02-034916-2019	M/S CAPITAL TRUST LTD Vs DINESA KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10914
1654	CT Cases/23307/2019	DLST02-034918-2019	M/S CAPITAL TRUST LTD Vs SATYA MURTI	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10915
1655	CT Cases/23317/2019	DLST02-034900-2019	M/S CAPITAL TRUST LTD Vs BIRENDRA KUMAR	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	64	10916
1656	CT Cases/26884/2019	DLST02-037108-2019	M/S CAPITAL TRUST LTD Vs AKBAR ALI	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	86	10917
1657	CT Cases/27157/2019	DLST02-038866-2019	CARS24 SERVICES PVT LTD Vs DINESH T M	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	98	10918
1658	CT Cases/27195/2019	DLST02-037445-2019	M/S HERO FINCORP LTD Vs MOHD ISLAM	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	50	10919
1659	CT Cases/28864/2019	DLST02-040648-2019	M/S HERO FINCORP LTD Vs DESHRAJ THAKUR	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10920
1660	CT Cases/28904/2019	DLST02-040551-2019	M/S HERO FINCORP LTD Vs ANIL PANDIT	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10921
1661	CT Cases/28905/2019	DLST02-040552-2019	M/S HERO FINCORP LTD Vs BHAJAN RABIDAS	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10922
1662	CT Cases/28906/2019	DLST02-040536-2019	M/S HERO FINCORP LTD Vs MD KAMAL ANSARI	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	74	10923
1663	CT Cases/30369/2019	DLST02-042251-2019	M/S HERO FINCORP LTD Vs VINOD KUMAR VERMA	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10924

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1664	CT Cases/30376/2019	DLST02-042249-2019	M/S HERO FINCORP LTD Vs MANOJ YADAV	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10925
1665	CT Cases/30478/2019	DLST02-042202-2019	M/S HERO FINCORP LTD Vs MANJEET KOUR	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	66	10926
1666	CT Cases/32820/2019	DLST02-046683-2019	ABDUL-WAHEED Vs MAHIPAL SINGH ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	174	10927
1667	CT Cases/34252/2019	DLST02-048870-2019	GULSHAN FINANCE PVT. LTD. Vs LALIT VERMA ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	110	10928
1668	CT Cases/36797/2019	DLST02-050982-2019	M/S HERO FINCORP LTD Vs VINODHLAL V ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	58	10929
1669	CT Cases/36803/2019	DLST02-051013-2019	M/S HERO FINCORP LTD Vs RAVI KUMAR SONI ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	54	10930
1670	CT Cases/38827/2019	DLST02-053023-2019	M/S CAPITAL TRUST LTD Vs AMMI LAL BHURIA ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	70	10931
1671	CT Cases/39751/2019	DLST02-055126-2019	YAPI SINGKOM Vs DEEPAK ARORA ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	120	10932
1672	CT Cases/41209/2019	DLST02-056246-2019	M/S CAPITAL TRUST LTD Vs RAJKUMAR ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	80	10933
1673	CT Cases/43192/2019	DLST02-058064-2019	M/S CAPITAL TRUST LTD Vs RAJVEER ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10934
1674	CT Cases/43203/2019	DLST02-058067-2019	M/S CAPITAL TRUST LTD Vs SONAM SAGAR ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10935
1675	CT Cases/43607/2019	DLST02-059071-2019	M/S CAPITAL TRUST LTD Vs OMVEER ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	68	10936
1676	CT Cases/47088/2019	DLST02-063813-2019	THE STONE AND TILE COMPANY Vs EON INTERIOR PRODUCTS PVT. LTD. ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	55	10937
1677	CT Cases/71/2020	DLST02-000013-2020	RAJKUMAR Vs AJAY JHA ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	100	10938
1678	CT Cases/2607/2020	DLST02-002120-2020	EQUITAS SMALL FINANCE BANK LTD Vs DHOLIYA MEENA ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	132	10939
1679	CT Cases/2671/2020	DLST02-002218-2020	LOANTAP CREDIT PRODUCTS PVT. LTD Vs NISHA ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	76	10940
1680	CT Cases/3186/2020	DLST02-003200-2020	SANDEEP BANSAL Vs HARI PRAKASH ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	360	10941
1681	CT Cases/3205/2020	DLST02-003516-2020	OM PRAKASH SAINI Vs VARDHMAN ESTATES AND OREVELOPMENT PVT LTD AND ORS ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	324	10942
1682	CT Cases/3447/2020	DLST02-001885-2020	M/S U.S.K. ENTERPRISES Vs DEEPAK TANWAR ✓	15-11-2022	COMPOUNDED	3 to	162	10943
1683	CT Cases/3579/2020	DLST02-003952-2020	LALIT BHUTANI Vs RAJESH KUMAR MOHAL ✓	15-11-2022	COMPOUNDED IN LOK ADALAT	3 to	106	10944